NT>

Title: Need to inform the Members of the House about the Government's decision regading India"s participation in the proposed SAARC Submit.

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Sir, we are very apprehensive. We are not supposed to be briefed always through the newspapers and the spokesman of the Ministry of External Affairs pertaining to the proposed SAARC Summit. We should know whether the SAARC Summit is deferred or postponed. The Prime Minister may kindly inform the House what is the factual position. We are everyday told either by the newspaper reports or through the briefing of the Ministry of External Affairs in this regard. Let the Prime Minister take the House into confidence about the latest position of the SAARC Summit. We would like to know whether it is deferred or postponed or we are not taking part. The House should know all these details. It is because it does not concern only the Government but it concerns the entire nation. Therefore, I think the Prime Minister in his own wisdom may come to the House and make a statement and take the House into confidence in this regard.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI PRAMOD MAHAJAN): Sir, I will contact the Prime Minister and let the House know about it...(*Interruptions*)

सरदार बूटा सिंह (जालौर) : अध्यक्ष महोदय, आपने दलितों पर होने वाले अत्याचारों पर चर्चा करने के लिये यह एश्योरेंस दिया था कि इस मामले को नियम 193 के अंतर्गत लेंगे।

अध्यक्ष महोदय : बूटा सिंह जी, आप नियम जानते हैं।

...(व्यवधान)

अध्यक्ष महोदय : पहले आप एक मिनट मुझे सुनिये।

श्री रामदास आठवले (पंढरपुर) : अध्यक्ष महोदय, आपने एश्योरेंस दिया था।

अध्यक्ष महोदय : रामदास जी, आप जानते हैं कि प्रोसीजर यह है कि पहले जिन्होंने प्रीवलेज नोटिस दिया है, उन्हें सुनना है. उसके बाद फिर जीरो ऑवर के लिये दिये गये नोटिस होंगे। मैंने आपसे यह रिक्वैस्ट की है।

...(*Interruptions*)

श्री राम विलास पासवान (हाजीपुर) : सर, हमने एडजर्नमैन्ट मोशन का नोटिस दिया है। आपने हाउस में एश्योरेंस दिया था।â€¦(व्यवधान)

श्री रामजीलाल सुमन (फिरोजाबाद) : अध्यक्ष महोदय, आपने खुद वायदा किया था, सदन में दलितों पर होने वाले अत्याचारों पर चर्चा कराने का आश्वासन दिया था।â€¦(व्यवधान)

अध्यक्ष महोदय : मैंने श्री राम विलास पासवान का नाम लिया है, पासवान जी आप बोलिये।â€¦(व्यवधान)

MR. SPEAKER: Let me make it clear that Shri Ram Vilas Paswan had given an adjournment motion, which I have disallowed. Thereafter I could have allowed him in Question Hour. But he was not present at the beginning of the Question Hour. Therefore, I have permitted him to speak now.

सरदार बूटा सिंह (जालौर) : अध्यक्ष महोदय, आपने नियम 193 के तहत इस विाय पर डिस्कशन कराने का आश्वासन दिया था, लेकिन उस पर कुछ नहीं हुआ।

श्री रामदास आठवले (पंढरपुर) : सर, इस विाय पर नियम 193 में चर्चा होने वाली थी।â€¦(व्यवधान)

अध्यक्ष महोदय : आप श्री रामविलास पासवान को बोलने दें।

SHRI SOMNATH CHATTERJEE (BOLPUR): All the sections of the House had expressed grave concern on this issue and you were kind enough to observe that the issue should be discussed.

श्री रामजीलाल सुमन : आपने खुद कहा था कि दलितों पर जो अत्याचार हो रहे हैं, उस पर चर्चा करायेंगे।â€¦ (व्यवधान)

MR. SPEAKER: Only Shri Ram Vilas Paswan is allowed by me to speak. Not everyone can speak here. Please let him speak.